

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2878  
ANSWERED ON FRIDAY, THE 28<sup>th</sup> DECEMBER, 2018  
PAUSHA 7, 1940 (SAKA)**

**WELFARE ACTIVITIES BY FOREIGN COMPANIES**

**QUESTION**

**2878. DR. RATNA DE (NAG):  
SHRI HARI OM PANDAY:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कारपोरेट कार्य मंत्री**

**(a) whether the Government has any proposal to facilitate those foreign companies which are providing grants for welfare projects on no profit basis and to provide a single window system for them specially in West Bengal;**

**(b) if so, the details thereof and if not, the reasons therefor; and**

**(c) the details about the current status and list of such companies, so for?**

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS (SHRI P. P. CHAUDHARY)**

**विधि औ रन्याय एवं कारपोरेट कार्य मंत्रालय में राज्यमंत्री**

**(श्री पी. पी. चौधरी)**

**(a) to (c): The Ministry of Home Affairs has informed on 26<sup>th</sup> December, 2018 that there is no such proposal under consideration.**

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